

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 921 OF 2019 IN**  
**APPEAL NO. 331 OF 2018 &**  
**IA NO. 1564 OF 2018**

**Dated : 2<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Solar Energy Corporation of India Limited ... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Mr. Sriranga S.  
Ms. Sumana Naganand for R-2 & R-3  
  
Mr. Nitin Sarvanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-7  
  
Ms. Aparajita Upadhyay for R-9 & R-10

**ORDER**

List the IA for hearing on **09.07.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**